National Company Law Tribunal Allahabad Bench

CPNO. 95/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

NAME OF THE COMPANY: V.M Resouth & Restaudants Put Ltd

SECTION OF THE COMPANIES ACT: 241/242 of the Companity act 2013

Representation Signature Designation SI. NO. Name

Vinelyader Adv Petitioner Vinelyader Sameer shuple PCC Respondent Jamenty 1.

CP No.95/ALD/2017

Sh. Vimal Yadav Advocate for the petitioner. Sh. Sameer Shukla PCS for the respondent company. The representative of both the counsels are agreed that the pleadings in the present petition are almost completed and matter can be heard with on its merits. Meanwhile, the interim order passed to be continued

Therefore, the case is fixed for the argument on 17th November, 2017.

Date: 27/10/2017

Typed by Md. Zaid H.P. Chaturvedi, Member(Judiciai)